

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2017 &
IA NO. 577 OF 2017**

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s ACC Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma
Mr. Shailesh Kumar Sinha
Mr. Yadvendra Yadav

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Ms. Susan Mathew
Mr. A.K. Sharma (Rep.) for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **24.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**